

installed sugar factories in Mandya District of Karnataka.

(b) The total quantity of sugar produced by these three sugar factories during the last two sugar years (Oct. - Sept) is as under:-

1989 - 90 - 1.45 Lakh Tonnes

1990 - 91 - 1.33 Lakh Tonnes

(c) A research centre is already under operation at Mandya (Karnataka) under the All India Co-ordinated Project on Sugar-cane.

Unauthorised constructions or Commercial Plots

2098. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Municipal Corporation of Delhi has failed to taken any penal action against the unauthorised constructions made on eight commercial plots mentioned in the report of the Comptroller and Auditor General for the period ending March 31, 1990; and

(b) if so, the details of the Eight commercial plots and the reasons for not taking any penal action in addition to the steps now taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Municipal Corporation of Delhi has reported that there are eight buildings where excess coverage has been done by increasing the area of mezzanine floor and notices in respect of the same have already been issued, under the D.M.C. Act.

(b) Details of the Commercial plots in Waniwala Bagh are:-

A-1/2

A-1/3

A-2/2

A-2/3

A-4/1

E-2/2

B-2/3

B-2/4

Municipal Corporation of Delhi is pursuing action in this regard.

[*Translation*]

Recruitment in KVIC

2099. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether despite the ban on fresh recruitments, Khadi and Village Industries Commission and various sales depots are making fresh recruitments from the back dates; and

(b) if so, whether the Government propose to take any step after making full enquiry into this matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) KVIC has informed that no such recruitments have been made.

(b) In view of reply at above this does not arise.